



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 269/16	TP 116/17	Hearing	433€	Ultra Tech Cement Ltd. Vs Nitesh Estates P. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Atman Law Partners Charitha. V 8147005575	Respondent (Nitesh Estates P. Ltd)	
2.	S. J. Sangheri 9844097226	Petitioner	

Counsel for petitioner is present. Counsel for respondent is also present. Both of them informed the Tribunal that the matter is likely to be settled and requested time

List it on 15.09.2017.


MEMBER (J)


MEMBER (T)